

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(1B) No.356/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd-Vs-Jai Venktesh Concast Pvt Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MANJU BHUTERIA, Adv.
2. ARITRA BASU, Adv.
3. SONIA SHARMA, Adv.

for the
Operational
creditor.

J. m.
16.11.17.

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operation creditor made a request for filing compliance of section 9(3)(c) of the Insolvency and Bankruptcy Code, 2016. Prayer is allowed. 7 days' time is granted for compliance of section 9(3)(c) of the I&B Code.

List on 30/11/2017.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)